

Form.1									
List of cases E-filed during the month of January, 2021									
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of January, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of January, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of January, 2021						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--

Form.5							
List of cases in which Case Management Hearing was held during the month of January, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 19/20	Coramandel Internationals Ltd., Kesarapalli vs. Sri Padma Fertilizers and others	Sri S.R. S vs. Sri I V R & M.R.L.C	03.07.20	18.01.21
			COS 28/20	Raaga Mayuri Builders Private Ltd., Kurnool vs. K. Venkatareddy and another	Sri N. Aswini Kumar vs.Sri A.R.S.R	14.12.20	04.01.21

Form.6													
Contested commercial cases disposed during the month of January, 2021													
Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna					Nil						

Form.7						
Summary of Commercial Cases during the month of January, 2021						
Sl. No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	46	04	0	50

